

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 23659/2015

(Arising out of impugned final judgment and order dated 27-02-2015 in SBSTR No. 59/2006 passed by the High Court Of Judicature For Rajasthan At Jaipur)

M/S UNIVERSAL CYLINDERS LIMITED

Petitioner(s)

VERSUS

THE COMMERCIAL TAXES OFFICER

Respondent(s)

WITH

SLP(C) No. 23664/2015 (XV)

SLP(C) No. 23667/2015 (XV)

SLP(C) No. 23668/2015 (XV)

Date : 09-02-2018 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE DEEPAK GUPTAFor Petitioner(s) Mr. Sameer Jain, Adv.
Ms. Anu Sura, Adv.
Mr. Angad Sandhu, Adv.
Mr. Love Kumar Gupta, Adv.
Mr. Rabin Majumder, AORFor Respondent(s) Mr. Amit Sharma, Adv.
Mr. Sandeep Singh, Adv.
Mr. Ankit Raj, Adv.
Ms. Indira Bhakar, Adv.
Ms. Ruchi Kohli, AOR

UPON hearing the counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

(MEENAKSHI KOHLI)
COURT MASTER(KAILASH CHANDER)
COURT MASTER